

**SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
CENTRAL GLASS COMPANY INDIA PRIVATE LIMITED**

1	NAME OF CORPORATE PERSON	CENTRAL GLASS COMPANY INDIA PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	OCTOBER 26, 2012
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	REGISTRAR OF COMPANIES, DELHI & HARYANA
4	CORPORATE IDENTITY NUMBER OF CORPORATE PERSON	U26100HR2012FTC047499
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	PLOT NO. 278, 4TH FLOOR, UDYOG VIHAR PHASE-II, GURUGRAM, HARYANA - 122015
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	NOVEMBER 12, 2021
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	NAME: AKHIL CHADHA ADDRESS: 89, PUSHPANJALI APARTMENTS, PLOT NO. 10, SECTOR -4, DWARKA, NEW DELHI - 110078 EMAIL ID: chadhakhil@gmail.com REGISTRATION NO.: IBBI/IPA-002/IP-N00917/2020-21/13068
8	LAST DATE FOR SUBMISSION OF CLAIMS	DECEMBER 12, 2021

Notice is hereby given that the Central Glass Company India Private Limited has commenced voluntary liquidation on November 12, 2021.

The stakeholders of Central Glass Company India Private Limited are hereby called upon to submit a proof of their claims, on or before December 12, 2021, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

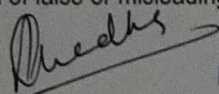
Submission of false or misleading proofs of claim shall attract penalties.

Sd/-

Akhil Chadha

Date: November 16, 2021

Place: New Delhi



AKHIL CHADHA
Insolvency Professional
Regn. No. IBBI/IPA-002/IP-N00917/
2020-21/13068